Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 189 of 2012

Dated : 20th November, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Maharashtra State Power Generation Co. Ltd. .... Appellant (s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. Sanjay Sen
Mr. Hemant Singh
Mr. Anurag Sharma
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1
Mr. Abhishek Mitra for MLDC

ORDER

It seems that two Respondents are yet to be served. The learned counsel for the Appellant is directed to take steps to serve notice on those Respondents.

Mr. Abhishek Mitra appearing on behalf of Respondent No.2 seeks some time to file the Reply. Accordingly, he is directed to file the same on or before 20.12.2012 after serving copy on the other side.

The learned counsel for the Commission seeks some more time to get instructions.

Post the matter on ***04.01.2013.***

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs